

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

TP 51-A/2016(CA 151 of 2014) with TP 51-B/2016(CA 152 of 2014) with TP 51/2016 (CP 116 of 2013)

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.06.2021**

Name of the Company: Mr Girish Virprasad Jetly & Ors
V/s
Sudama Chemtech Pvt Ltd & Ors

Section 397-398 of the Companies Act.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER
(through video conferencing)**

Ms. Noopur K Dalal, advocate, appeared on behalf of Petitioner.

Mr. Navin Pahwa, learned senior counsel, appeared on behalf of Respondent.

The matter is adjourned for further hearing.

List the matter on 28.06.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 1st day of June, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**